

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 219/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

NAME OF THE COMPANY: Dhanwanti Hones Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

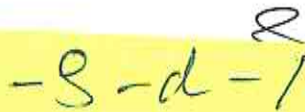
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anuj Kumar and Mr. Anuj Verma, Advocates for the
Petitioner
Ms. Lakshmi Gurung, Standing Counsel for I.T. Department
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Paper book has been supplied to the Ld. Standing Counsel for the
Income Tax Department. Reply of the ROC is on record. Objections, if
any, be filed by both the departments before the next date of hearing.

To come up on 19th January, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**